

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.03
I.A No.427 & 434 of 2024 in
C.P. (IB) No.55/BB/2024

IN THE MATTER OF:

M/s. GLAS Trust Company LLC	...	Petitioner
Vs.		
Think & Learn Private Limited	...	Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 09.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/
Applicant in I.A No.434/2024: Shri Uday Holla, Senior Counsel
Shri Srinivasa Raghavan, Senior Counsel
Shri Avinash Balakrishna
Shri Tejas Shetty
For the Respondent : Shri K.G.Raghavan, Senior Counsel
Shri Dhyan Chinnappa, Senior Counsel
Shri Yashowardhan Dixit

ORDER

I.A No.434/2024

1. Heard the Ld. Senior Counsels for the Applicant and Learned Senior Counsel for the Respondent.
2. The Ld. Senior Counsels for the Applicant concluded their submissions.
3. The Ld. Senior Counsel for the Respondent requested short adjournment for his submissions.
4. At the request, list the I.As and C.P on **16.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)